

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 391 of 2019

In the matter of:

IDBI Bank Ltd.

....Appellant

Vs.

Ajay Joshi
(Resolution Professional for the Corporate Debtor) &
Anr.

....Respondents

Present:

Appellant: Mr. Siddhartha Barua, Advocate.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Ms. Sayobani Basu, Ms. Roopali Singh and Mr. Prateek Kumar, Advocates for R2 & 3.
Ms. Sneha Janakiraman, Advocate.
Ms. Anannya Ghoshe, Advocate for R-1.

ORDER
(Through Virtual Mode)

20.07.2020: Mr. Siddhartha Barua, Advocate representing the Appellant seeks to withdraw the appeal. The appeal is accordingly dismissed as withdrawn. I.A. No. 1552 of 2020 stands disposed of.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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